

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 193/10	TP 246/17	Hearing	237 (b)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON
(For C.K Nandakumar
Law Chambers)

Petitioner



9880073412

Counsel for petitioner is present. She reported that notice may be issued to the OL office to give information about the stage of winding up process ordered by the Hon'ble High Court of Karnataka against the respondent company on the ground that she is unable to get any information from the OL office.

Registry is directed to prepare notice and petitioner is to collect the notice from the Registry and serve on the OL office.

List it on 19.09.2017.


MEMBER (J)


MEMBER (T)